## THE HIGH COURT OF ORISSA: CUTTACK

## NOTICE

Cuttack, Dated, the 10<sup>th</sup> November, 2021.

Applications in prescribed format are invited for recruitment to one post of Law Reporter in the Court's establishment for a period of one year on a fixed pay (consolidated) of Rs. 35,000/-per month. The said appointment is terminable by giving one month's notice within the meaning of Rule 4 of Appendix- 6 of the High Court of Orissa (Appointment of Staff and Conditions of Service) Rules, 2019.

## 1. **ELIGIBILITY CRITERIA**

A candidate for the post should be an advocate of at least 10 years' standing practice in the High Court of Orissa and should not be less than 35 years of age and above 65 years of age, as on **02.01.2022**.

- 2. Applications should reach the undersigned within one month from the date of issue of this notice.
- 3. Every application must be accompanied by the following certificates/ testimonials,
  - Attested true copies of certificates showing the candidate's qualifications including the experience of standing practice in the High Court of Orissa.
  - ii) Character certificates from two gazetted officers.
  - iii) Proof of age.

By Order of the High Court

S.K. Mishra Registrar (Judicial) High Court of Orissa, Cuttack

Memo No. <u>13147 (3)</u> Dated. <u>10.11.2021</u> XIII- 10/2001 (P.F-2) Copy forwarded to :-

1. the Secretary, Orissa High Court Bar Association, Cuttack for information.

He is requested to kindly display the above notice in the Notice Board of the Bar Association.

the Notice Board of the Court.

the Technical Director, NIC for uploading the notice in the website of the Court

Special Officer (Admn.)

## **APPLICATION FORMAT**

Application for the post of :			Affix recent Passport size Photograph		
1.	Name of the Applicant (In Block Letters)	:			
2.	Father's / Husband's N	lame :		1	
3.	Permanent Address	:			
4.	Present Address	:			
5.	Mobile Number / E-ma	ail id :			_
6.	Nationality	;			
7.	Religion	:			
8.	Sex	:			
9.	Date of Birth (As record H.S.C.E. / Equivalent Examination)	ded in	:		
10.	Age as on <b>02.01.2022</b>	:	Year	MonthDa	ays
11.	Educational Qualificat	ion :			
12.	Length of Standing Pr In the High Court of o as on 02.01.2022		:		
13.	Whether in practice in High Court of Orissa on the date of applica	as	:		
14.	Mother Tongue		•		
<u>DECLARATION</u>					
I hereby declare that all the statements made in this application are true, complete and correct to the best of my knowledge and belief. In the event of any information being found false or incorrect before or after the interview / viva- voce, action can be taken against me by the High Court.					
Place:					

Date:

**FULL SIGNATURE OF THE APPLICANT**